

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY –MEMBER (TECHNICAL)**


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) SR No. 3915/230/HDB/2017
NAME OF THE COMPANY	VITP Pvt Ltd
NAME OF THE TRANSFEROR/DEMERGER COMPANY	VITP Pvt Ltd
NAME OF THE TRANSFEREE/RESULTING COMPANY	
UNDER SECTION	230

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
H. Rajesh Kumar	Advocate	9000292970	

Heard Shri Rajesh Kumar, Learned Counsel for the Applicant. At the request of the Learned Counsel of the Applicant, objections are not complied yet. Post the case on 13.11.2017.


Member (T)

Bm


Member (J)